

**Survey Report of Kollemkode-Trichur Railway Line**

6755. SHRI A. K. GOPALAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the survey report of Kollemkode-Trichur Railway line had been submitted to Government and if so, whether Government have approved the same ; and

(b) when the construction work of the line will be started ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHALYA) : (a) and (b). Surveys carried out in 1946-49 had revealed that the line would be unremunerative. There is, therefore, no proposal for construction of this Railway Line.

**Development of Small Scale Industries in NEFA**

6756. SHRI C. C. GOHAIN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the steps taken by Government to improve the lot of small scale industries in NEFA ; and

(b) the amount allocated for the same during the year 1971-72 ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) At the request of the NEFA Administration, a survey of the potential for development of small scale industries in NEFA was conducted by the Small Scale Industries Development Organisation in 1970. One of the main recommendations of the survey report was that an Industrial Training Institute should be set up in NEFA to improve the skills of the local people. This recommendation has been accepted by the NEFA Administration and the Institute is expected to start functioning in August, 1971.

(b) A sum of Rs. 8.95 lakhs has been allocated for 1971-72 for village and small scale industries in NEFA.

**Training Centre for developing Small Scale Industries in NEFA**

6757. SHRI C. C. GOHAIN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government propose to set up some Training Centre for developing small-scale industries in NEFA ; and

(b) if so, when and what would be the expenditure involved ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) No, Sir.

(b) Does not arise.

**Drawing of Water from Bhadra Canal to Tumkur District for Irrigation**

6758. SHRI K. LAKKAPPA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government propose to draw water from Bhadra Canal to Tumkur District for irrigation purposes for the drought affected areas of that District ; and

(b) if so, when the proposal is likely to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). Certain proposals to use the waters of the Bhadra river for irrigation of Tumkur District are reported to be under investigation/study by the Government of Mysore. No project report has however been so far received at the Centre.

**Educational Qualifications for candidates contesting elections to Parliament and State Legislatures**

6759. SHRI BIRENDER SINGH RAO : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether an observation was made by the Chief Justice of India, as published in the *Statesman* dated the 30th November, 1970, wherein it has been stated that it might have

been wiser if some educational qualifications were prescribed for candidates contesting elections to the Parliament and the State legislatures ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHURY) : (a) Yes, Sir. The report appeared in the *Statesman*, New Delhi dated the 1st October, 1970.

(b) This is a matter of opinion. Neither the Constitution of India nor the Representation of the People Act, 1951, requires any minimum educational qualification for any person to be chosen as a Member of Parliament or of a State Legislature.

**Aid to Industrial Co-operative Societies formed by unemployed Engineers**

6760. SHRI SUBODH HANSDA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have any scheme to help the Industrial Co-operative Society formed by the unemployed Engineers ;

(b) whether such societies have come into existence and whether any of them have sought Government help ; and

(c) the kind of help to be provided to them ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) to (c). There are schemes for assisting Industrial Cooperative Societies by way of share participation, loans to members for purchase of shares, fixed capital and working capital loans to Societies and managerial assistance. These are applicable to Cooperatives of Engineers also. A few such Societies have come into existence and have also been given assistance by the State Governments.

**Retrenchment of Casual Workers of Railway Electrification at Bandel, Burdwan Division**

6761. SHRI R. P. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether 260 casual labourers working in the Railway Electrification at Bandel (Burdwan Division), West Bengal, were retrenched after 11 years of service ; and

(b) if so, the steps taken by Government to absorb them in Railway Electrification work in other Divisions ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes. These casual labourers had put in 5 to 11 years service at the time of retrenchment on 5.10.1970.

(b) Metropolitan Transport Project Calcutta and Eastern Railway Administration have been asked to Absorb these casual labourers to the extent possible.

**Dining Car not provided in Assam Mail**

6762. SHRI HARI SINGH : Will the Minister of RAILWAYS be pleased to state whether Assam Mail has no Dining Car and if so, the reasons thereof ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : Dining car has not been provided on the Assam Mail between New Delhi and Barauni on the broad gauge portion as adequate catering arrangements exist at stations *en route* to meet the food requirements of passengers. On the metre gauge portion between Barauni and Tinsukia, dining car is provided.

**Production of Cement**

6764. SHRI S. A. MURUGANANTHAM : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state whether any steps are being taken to increase the production of cement ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : Yes, Sir. Government have recently issued a Press Note inviting applications from entrepreneurs for setting up of new units for manufacture of cement, on an urgent basis in the country, by 31st August 1971.